

ITEM NO.1

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PAVANESH D.

Criminal Appeal No(s). 1595/2022

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

LALLOO SINGH ALIAS PAHALWAN SINGH

Respondent(s)

Date : 13-04-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Rohit K. Singh, AOR

For Respondent(s)

Mr. Anupam Mishra, AOR

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Sole respondent is duly represented.

Records of the case have already been received.

Four weeks time, is granted to appearing parties, to file additional documents.

Thereafter, the matter be processed for listing before the Hon'ble Court, as per rules.

PAVANESH D.  
Registrar

MG